## COURT - I

## IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

## <u>APPEAL NO. 317 OF 2016 &</u> IA NOS. 657 AND 658 OF 2016

Dated: 4th May, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of :

Vijaynagar Sugar Pvt. Ltd. ... Appellant(s)

Vs.

Karnataka Electricity Regulatory Commission & Ors ...Respondent(s)

Counsel for the Appellant(s) : Ms. Anushree Bardhan

Mr. Shubham Arya

Counsel for the Respondent(s) : Ms. Pratiksha Mishra for R.2, 5 & 6

## **ORDER**

List the matter on <u>09.08.2017</u>. In the meantime, pleadings be completed. *Interim order to continue till 09.08.2017*.

(I. J. Kapoor) Technical Member (Justice Ranjana P. Desai) Chairperson

ts/kt